

ORISSA HIGH COURT

FILING REPORT AS ON :04/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/322/2024	B. LINGARAJ RAO @ ANIL RAO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LAXMISAGAR P.S. /439 /2023 () //
2	D-BLAPL/325/2024	RANJU @ RANJITA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHAULI PS /106 /2023 () //
3	D-BLAPL/327/2024	GITA ROUT VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHAULI PS /106 /2023 () //
4	D-BLAPL/328/2024	SUPRAVA SAMAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHAULI PS /106 /2023 () //
5	D-BLAPL/331/2024	BELA @ BELALSENNA SWAIN @ BELALSEN SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	KABISURYANAGAR /442 /2023 () //
6	D-BLAPL/335/2024	BRUNDABAN RANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE SADAR /323 /2023 () //
7	D-BLAPL/336/2024	SUREN NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	KANIHA /206 /2023 () //
8	D-BLAPL/337/2024	BRUNDABAN RANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	Bamapada (Industrial Area) /194 /2023 () //
9	D-BLAPL/341/2024	BAISAKHI PALEI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BHARATPUR PS /354 /2023 () //
10	D-BLAPL/342/2024	DUSHASAN NAYAK VS STATE OF ODISHA	SOUGAT DASH VS	/ /0 () //
11	D-BLAPL/343/2024	SUBASH PARIDA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /269 /2018 () //

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12	D-BLAPL/344/2024	MANAS KUMAR SAHOO VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /288 /2023 () //
13	D-BLAPL/350/2024	RAMA NARAYAN NAHAK @ GOLAKA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /188 /2019 () //
14	D-BLAPL/353/2024	RAHUL MISHRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
15	D-BLAPL/360/2024	RAJKUMAR KALET VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /102 /2023 () //
16	D-BLAPL/362/2024	GHULAM RASOOL VS UNION OF INDIA(NCB)	S.S.RAY (2) VS	NCB BHUBANESWAR /4 /2022 () //
17	D-BLAPL/372/2024	KAILASH SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	MANAMUNDA /4 /2023 () //
18	D-BLAPL/376/2024	AJAY RAITA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BADAGADA /39 /2022 () //
19	D-BLAPL/377/2024	SEKH NESAR VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	CHAMPUA /41 /2023 () //
20	D-BLAPL/383/2024	BIKASH NAIK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOUDH /309 /2022 () //
21	D-BLAPL/386/2024	DURGA CHARAN PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BHARATPUR PS /392 /2023 () //
22	D-BLAPL/391/2024	DEEPAK KUMAR PATEL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENCES /44 /2023 () //
23	D-BLAPL/392/2024	PANCHANANA DAS @ BEHERA	MANORANJAN PADHY	RAMBHA (KHALLIKOTE) /739 /2023

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		VS	VS	()
24	D-BLAPL/393/2024	STATE OF ODISHA GYANA RANJAN BEHERA	LAXMINARAYAN PATEL	// BURLA /417 /2023
		VS	VS	()
25	D-BLAPL/395/2024	STATE OF ODISHA PREMCHAND BHOI @ KANHA	LAXMINARAYAN PATEL	// BURLA /417 /2023
		VS	VS	()
26	D-BLAPL/397/2024	STATE OF ODISHA KEDARNATH JENA @ PARABASIA	DEBASNAN DAS	// ITAMATI /88 /2022
		VS	VS	()
27	D-BLAPL/401/2024	STATE OF ODISHA MADAN JUANGA	PARTHA SARATHI DAS	// KEONJHAR SADAR /242 /2021
		VS	VS	()
28	D-BLAPL/407/2024	STATE OF ODISHA SOMANATH DAS	PRANAB RANJAN CHHATOI	// CAPITAL P.S. /223 /2023
		VS	VS	()
29	D-BLAPL/408/2024	STATE OF ODISHA SOMANATH DAS	PRANAB RANJAN CHHATOI	// CAPITAL P.S. /108 /2023
		VS	VS	()
30	D-BLAPL/409/2024	STATE OF ODISHA SOMANATH DAS	PRANAB RANJAN CHHATOI	// CAPITAL P.S. /267 /2023
		VS	VS	()
31	D-BLAPL/410/2024	STATE OF ODISHA EKADUSIA BEHERA @ AKADUSIA BEHERA	UNMESH CHANDRA JENA	// BARKOTE /241 /2023
		VS	VS	()
32	D-BLAPL/413/2024	STATE OF ODISHA RANJIT BEHERA	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
33	D-BLAPL/415/2024	STATE OF ODISHA BHAGIRATHI PALEI	BISHNU PRASAD PRADHAN	// RAMACHANDRAPUR /72 /2023
		VS	VS	()
34	D-BLAPL/419/2024	STATE OF ODISHA TUSAR @ JANMEJAY DHAL	BISHNU PRASAD PRADHAN	// SAHID NAGAR P.S. /18 /2022
		VS	VS	()

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35	D-BLAPL/420/2024	STATE OF ODISHA MADAN HARIJAN VS	MANORANJAN PADHY VS	// JEYPORE SADAR /373 /2022 ()
36	D-BLAPL/421/2024	STATE OF ODISHA SEKH NESAR VS	ADHIRAJ MOHANTY VS	// CHAMPUA /14 /2023 ()
37	D-BLAPL/425/2024	STATE OF ODISHA SRIMANTA KANHAR VS	KARUNAKARA NAYAK VS	// KABISURYANAGAR (KODALA) /757 /2023 ()
38	D-BLAPL/426/2024	STATE OF ODISHA SOUBHAGYA RANJAN DAS VS	MANOJ KUMAR MOHANTY VS	// CUTTACK SADAR /458 /2023 ()
39	D-BLAPL/428/2024	STATE OF ODISHA ANANDA PANDA VS	SUSANTA KUMAR BARAL VS	// BERHAMPUR TOWN /275 /2023 ()
40	D-BLAPL/432/2024	STATE OF ODISHA AJAYA SAHU @ JITU VS	GOURAV MOHANTY VS	// CHOUWAR /343 /2019 ()
41	D-BLAPL/434/2024	STATE OF ODISHA M. RAMESH REDDY VS	SANJIB KUMAR BHANJADEO VS	// INDUSTRIAL ESTATE PS /11 /2023 ()
42	D-BLAPL/436/2024	STATE OF ODISHA BENUDHAR MANSINGH VS	SANJIB KUMAR BHANJADEO VS	// BOLAGARH P.S. /132 /2022 ()
43	D-BLAPL/437/2024	STATE OF ODISHA BELA @ BELALSENNA SWAIN @ BELALSEN SWAIN VS	ACHYUTANANDA PATTANAIAK VS	// KABISURYANAGAR /437 /2023 ()
44	D-BLAPL/439/2024	STATE OF ODISHA ALOK MAHAPATRA VS	SIDHARTHA DAS VS	// CHAMPUA /41 /2023 ()
45	D-BLAPL/440/2024	STATE OF ODISHA ALOK MAHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	// CHAMPUA /14 /2023 () //

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46	D-BLAPL/441/2024	ALOK MAHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	TURUMUNGA /23 /2023 0 //
47	D-BLAPL/442/2024	NIKHIL MUNDA @ SUSHANTA HORA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /330 /2023 0 //
48	D-BLAPL/445/2024	HEMANTA KHATUA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KOREI /194 /2021 0 //
49	D-CMAPL/546/2024	RAMANI MALIK VS BRUNDABAN MALLICK	ADV. VS	// 0 //
50	D-CMP/458/2024	SUSANT KUMAR PANDA VS COLLECTOR, KANDHAMAL	BAIJAYANTI MOHANTY VS	// 0 //
51	D-CMP/467/2024	SUMANTA BISWAL VS CHANDRAKANTI SAHU	AMIT PRASAD BOSE VS	// 0 //
52	D-CMP/548/2024	SOBHARANI SINGH VS MANASI BARIK	PRASANTA KUMAR SATAPATHY VS	// 0 //
53	D-CONTC/442/2024	DR. DEEPAK KUMAR NAYAK VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
54	D-CONTC/443/2024	PRASANTA KUMAR DASH VS SATYABRATA SAHOO, I.A.S.	adv VS	// 0 //
55	D-CONTC/448/2024	NIRANJAN SAHOO VS MANISHA GUPTA, LAND ACQUISITION OFFICER, DHENKANAL	ADV VS	// 0 //
56	D-CONTC/450/2024	BANISHREE PRADHAN VS RUDRA NARAYAN MOHANTY, A.D.M. CUM CERTIFICATE OFFICER, BBSR.	MOHIT AGARWAL VS	// 0 //
57	D-CONTC/470/2024	MAHESWAR BEHERA	PRASANTA KUMAR DAS	//

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		VS	VS	0
58	D-CONTC/474/2024	CHAKRADHAR PADHI, I.A.S KISHORE CHANDRA BHANJA	ADV	//
		VS	VS	0
59	D-CONTC/475/2024	SUSHANTA KUMAR DASH, DIRECTOR,SECONDARY EDUCATION OF ODISHA KULAMANI BALIARSINGH	ADV	//
		VS	VS	0
60	D-CONTC/478/2024	ASWASTI .S, I.A.S BAIJAYANTIMALA DEVI	RASHMI KANTA ACHARYA	//
		VS	VS	0
61	D-CONTC/483/2024	GOURIRANI NAIK, D.E.O., KEONJHAR RANAJIT MAHAPATRA	ADV.	//
		VS	VS	0
62	D-CONTC/489/2024	G. KUJUR, OES SHIBA KUMAR SENDRIA	MADAN MOHAN DAS	//
		VS	VS	0
63	D-CONTC/499/2024	DR. LALMOHAN NAYAK, SUPERINTENDENT, VSS INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA DIBYALOHAN MOHANTA	ADV	//
		VS	VS	0
64	D-CONTC/502/2024	SASWAT MISHRA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR BHAWANI SHANKAR CHOUDHURY	ADV.	//
		VS	VS	0
65	D-CONTC/503/2024	SASWAT MISHRA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT. DIBYA LOCHAN MOHANTA	ADV	//
		VS	VS	0
66	D-CONTC/510/2024	SASWAT MISHRA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR NARAYAN CHANDRA SAMAL	ADV	//
		VS	VS	0
67	D-CONTC/514/2024	ANU GARG, I.A.S SUSHRITA CHOUDHURY	ADV.	//
		VS	VS	0
68	D-CONTC/515/2024	SASWAT MISHRA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT. BHIKARI NAHAK	ADV	//
		VS	VS	0

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69	D-CONTC/517/2024	ANU GARG, I.A.S SUSHILA CHAMPATI VS	ADV VS	// // ()
70	D-CONTC/524/2024	ANU GARG, I.A.S KULAMANI MAHANTA VS	HEMANTA KUMAR MOHANTA VS	// // ()
71	D-CONTC/535/2024	PRADEEP KUMAR DASH, O.A.S, DIRECTOR OF SECONDARY EDUCATION , ODISHA SURESH CHANDRA MOHANTA VS	ADV. VS	// // ()
72	D-CONTC/580/2024	SUSHANTA DASH, I.A.S. TANMAYA PANDA VS	AMITABH MISHRA VS	// // ()
73	D-CRLA/402/2024	RAJDEEP DAS, M.D. OF PRATIK RESOURCES PVT. LTD. PADALA DURGA PRASAD @ P. DURGA PRASAD VS	HARIPAD MOHANTY VS	// // ()
74	D-CRLA/438/2024	STATE OF ODISHA DIPAK @ DEEPAK KU. PATTANAIAK VS	SIDHARTHA DAS VS	// // ()
75	D-CRLMA/357/2024	STATE OF ODISHA PINTU BUKKA VS	ADV. VS	// // ()
76	D-CRLMA/359/2024	STATE OF ODISHA MANJIT DHALI VS	ADV. VS	// // ()
77	D-CRLMC/389/2024	STATE OF ODISHA NILADRI BESRA VS	SATYAJIT MOHAPATRA VS	// // ()
78	D-CRLMC/404/2024	STATE OF ODISHA JANAKI BALLAV PATTANAIAK VS	NALINI KANTA DASH VS	// // ()
79	D-CRLMP/358/2024	ANNAPURNA FINANCE PVT. LTD. RADHASHYAM PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// // // ()

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80	D-CRLMP/380/2024	SASMITA BEHERA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	//0 0 //
81	D-CRLMP/400/2024	ANAM CHARAN ROUT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 0 //
82	D-CRLREV/403/2024	ANANDA SHANKAR PAL VS STATE OF ODISHA	ASIT KUMAR OTTA VS	MURUDA /14 /2013 0 //
83	D-JCRLA/446/2024 JCRLA/2/2024	SANKAR PANDEY@MOHANTY VS STATE OF ODISHA	ADV. VS	BHUBANESWAR G.R.P.S. /70 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Kh CT/0000254/2022
84	D-JCRLA/447/2024 JCRLA/3/2024	ADI@KANDA@ADIKANDA SETHI VS STATE OF ODISHA	ADV. VS	RAJKANIKA /112 /2015 DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapar ST/0000059/2016
85	D-MACA/485/2024	TITU @TUTU KHATUA VS RATNAKAR SAHOO	ANANGA KUMAR OTTA VS	// 0 //
86	D-MACA/486/2024	GITANJALI SAMANTRAY VS SIDHABAKULA SHIV SHANKAR RAO	ANANGA KUMAR OTTA VS	// 0 //
87	D-MACA/487/2024	CHAKRADHAR MUDULI VS MRUTUNJAY SARANGI	ANANGA KUMAR OTTA VS	// 0 //
88	D-MACA/492/2024	PRASANTA KUMAR PARIDA VS UDAYABHANU NAYAK	ANANGA KUMAR OTTA VS	// 0 //
89	D-WA/493/2024	STATE OF ODISHA VS DINESH KUMAR BAG	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
90	D-WA/567/2024	BISWARANJAN MOHAPATRA VS NILACHAL SARASWAT SANGHA, PURI	HIMANSU SEKHAR MOHANTY VS	// 0 //
91	D-WP(C)/440/2024	MOTI NAHAK	SIDHARTH PRASAD DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
92	D-WP(C)/441/2024	SARASWATI MAHANTA	SUSHANTA KUMAR MISHRA	//
	WP(C)/127/2024	VS	VS	0
		STATE OF ODISHA		//
93	D-WP(C)/444/2024	HARI TANDIA	AMIT PRASAD BOSE	//
	WP(C)/117/2024	VS	VS	0
		STATE OF ODISHA		//
94	D-WP(C)/445/2024	BISWAMITRA TEJI	AMIT PRASAD BOSE	//
	WP(C)/114/2024	VS	VS	0
		STATE OF ORISSA		//
95	D-WP(C)/446/2024	BANSHI TANDIA	AMIT PRASAD BOSE	//
	WP(C)/121/2024	VS	VS	0
		STATE OF ODISHA		//
96	D-WP(C)/447/2024	JOGINDRA TEJI	AMIT PRASAD BOSE	//
	WP(C)/112/2024	VS	VS	0
		STATE OF ODISHA		//
97	D-WP(C)/449/2024	BASU TEJI	AMIT PRASAD BOSE	//
	WP(C)/113/2024	VS	VS	0
		STATE OF ODISHA		//
98	D-WP(C)/451/2024	JHARANA TEJI	AMIT PRASAD BOSE	//
	WP(C)/109/2024	VS	VS	0
		STATE OF ORISSA		//
99	D-WP(C)/452/2024	JANA TEJI	AMIT PRASAD BOSE	//
	WP(C)/110/2024	VS	VS	0
		STATE OF ODISHA		//
100	D-WP(C)/453/2024	GOBARDHAN SETH	AMIT PRASAD BOSE	//
	WP(C)/125/2024	VS	VS	0
		STATE OF ODISHA		//
101	D-WP(C)/454/2024	BIRA TANDIA	AMIT PRASAD BOSE	//
	WP(C)/118/2024	VS	VS	0
		STATE OF ODISHA		//
102	D-WP(C)/455/2024	BANDITA SWAIN	MOHIT AGARWAL	//
	WP(C)/135/2024	VS	VS	0

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103	D-WP(C)/456/2024 WP(C)/119/2024	BERHAMPUR DEVELOPMENT AUTHORITY EKADASIA SETH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //
104	D-WP(C)/457/2024 WP(C)/116/2024	SUKANTI LATA SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // 0 //
105	D-WP(C)/459/2024	MALAYA KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// // 0 //
106	D-WP(C)/460/2024 WP(C)/103/2024	PRATIVA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS M/S DILLIP KUMAR MOHAPATRA, B. BEHERA	// // 0 //
107	D-WP(C)/461/2024	SUJATA JENA VS THE COLLECTOR, JAJPUR	GOPAL CHARAN MOHANTY VS	// // 0 //
108	D-WP(C)/462/2024 WP(C)/100/2024	SANJAY KUMAR PANDA VS MANAGING DIRECTOR, MINERALS AND METALS TRADING CORP. LTD., NEW DELHI	MANAS PATI VS	// // 0 //
109	D-WP(C)/463/2024	BABULA KUMAR BEHERA VS CHIEF MANAGER, UTKAL GRAMEEN BANK, SAMBALPUR	ASHOK KUMAR BEHERA VS	// // 0 //
110	D-WP(C)/464/2024 WP(C)/101/2024	ANANTA CHARAN SINGH VS MANAGING DIRECTOR, MINERALS AND METALS TRADING CORP. LTD., NEW DELHI	MANAS PATI VS	// // 0 //
111	D-WP(C)/465/2024 WP(C)/98/2024	DHANESWAR MOHANTY VS MANAGING DIRECTOR, MINERALS AND METALS TRADING CORP. LTD., NEW DELHI	MANAS PATI VS	// // 0 //
112	D-WP(C)/466/2024	RAJESH NAYAK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// // 0 //
113	D-WP(C)/468/2024	M/S SRI SHYAM MOTORS, SAMBALPUR VS THE SALES TAX OFFICER, SAMBALPUR	SATYA SMRUTI MOHANTY VS	// // 0 //

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114	D-WP(C)/469/2024	SUKRA MUDULI VS REGIONAL MANANGER, ACTION AID, BBSR	SATYABHUSAN DAS VS	// 0 //
115	D-WP(C)/471/2024 WP(C)/145/2024	M/S LAKSHMI BALAJI OILS PVT. LTD., ANDHRA PRADESH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
116	D-WP(C)/472/2024 WP(C)/82/2024	DR. IPSITA MISHRA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
117	D-WP(C)/473/2024	SOURAV SEKHAR BEHERA VS STATE OF ODISHA	IN PERSON VS	// 0 //
118	D-WP(C)/476/2024 WP(C)/75/2024	LOKANATH MAHANTA VS REGIONAL MANAGER, ODISHA GRAMYA BANK, KEONJHAR	MITHUN DAS VS	// 0 //
119	D-WP(C)/477/2024	ASHOK KUMAR PATNAIK VS STATE BANK OF INDIA, KORAPUT	DR. JANMEJAYA RAY VS	// 0 //
120	D-WP(C)/479/2024	SANJAY LOHAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
121	D-WP(C)/480/2024 WP(C)/111/2024	DIGAMBAR PASAYAT VS CLAIMS COMMISSION, BBSR	AMIYA KUMAR BEHERA VS	// 0 //
122	D-WP(C)/481/2024 WP(C)/115/2024	ANAND CHOUDHURY VS CLAIMS COMMISSION, BBSR	AMIYA KUMAR BEHERA VS	// 0 //
123	D-WP(C)/482/2024	SUDHAMAYEE DEHURY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
124	D-WP(C)/484/2024	MANORANJAN NAYAK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
125	D-WP(C)/488/2024	RABINARAYAN BEHERA	MADAN MOHAN DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
126	D-WP(C)/490/2024	SUBHALAXMI MOHANTY	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
127	D-WP(C)/491/2024	NALINI PRAVA SINGH	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	D-WP(C)/494/2024	SATYANANDA MOHANTY	SAURAV TIBREWAL	//
	WP(C)/124/2024	VS	VS	0
		STATE OF ODISHA	M/S MANOJ KUMAR MOHANTY, T.PRADHAN, M.MOHANTY	
129	D-WP(C)/495/2024	BISWAJIT NANDA	SNIGDHA RANI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
130	D-WP(C)/496/2024	SANTOSH KUMAR PADHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
131	D-WP(C)/497/2024	M/S SUNDAR DAS D. HANSARAJ	DEBASISH WAZRA	//
		VS	VS	0
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//
132	D-WP(C)/498/2024	SHYAMAGHANA MAHARANA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/500/2024	SUBRATA PRADHAN	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
134	D-WP(C)/501/2024	SISIR KUMAR SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
135	D-WP(C)/504/2024	SURENDRA KUMAR SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
136	D-WP(C)/505/2024	SOUBHAGYA KUMAR BEHERA @ SOUVAGYA KUMAR BEHERA	SUJATA JENA	//
		VS	VS	0

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137	D-WP(C)/506/2024	STATE OF ODISHA VIKRAM NAHAK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
138	D-WP(C)/507/2024	STATE OF ODISHA PRADIP KUMAR SAHU VS	PRABIR KUMAR RAY VS	// // 0
139	D-WP(C)/508/2024	STATE OF ODISHA ADITYA BIJAYA LENKA VS	SUJATA JENA VS	// // 0
140	D-WP(C)/509/2024	STATE OF ODISHA SANKARSAN SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
141	D-WP(C)/511/2024	STATE OF ODISHA PRASANTA KUMAR SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
142	D-WP(C)/512/2024	STATE OF ODISHA PABITRA MOHAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
143	D-WP(C)/513/2024	STATE OF ODISHA KAMAL KUMAR BEHERA VS	SUJATA JENA VS	// // 0
144	D-WP(C)/516/2024	STATE OF ODISHA ARUNA KAR VS	DILLIP KUMAR MOHAPATRA VS	// // 0
145	D-WP(C)/518/2024	STATE OF ODISHA LISWAR RAO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
146	D-WP(C)/519/2024	STATE OF ODISHA JAGANNATH PARIDA VS	HEMANT KUMAR MUND VS	// // 0
147	D-WP(C)/520/2024	STATE OF ODISHA ANSHUMAN MISHRA VS STATE OF ODISHA	SUJATA JENA VS	// // 0 //

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148	D-WP(C)/521/2024	Y.V. MOHAN RAO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
149	D-WP(C)/522/2024	SAIRAM SWAYAM SAHAYIKA GOSTHI, BAGHUA VS COLLECTOR, JAJPUR	NARESH CHANDRA JENA VS	// 0 //
150	D-WP(C)/523/2024	BHUPESH KUMAR SAHOO VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
151	D-WP(C)/525/2024	E. MANASI PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
152	D-WP(C)/526/2024	SANJIB KUMAR DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
153	D-WP(C)/527/2024	RUTUMBHARA RANI BISOYI VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
154	D-WP(C)/528/2024	MAMATA BASTIA VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
155	D-WP(C)/529/2024	Y.V. MOHAN RAO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
156	D-WP(C)/530/2024	PRAGNYA RAJ BISOYI VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
157	D-WP(C)/531/2024	SISIR KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
158	D-WP(C)/532/2024	M/S SEVEN HILLS ESTATES LTD., PURI VS MOUSUMI GAYEN	ANIRUDH SANGANERIA VS	// 0 //
159	D-WP(C)/533/2024	RABI SANKAR SETHI	BIJAYA KUMAR BEHERA 1	//

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		VS	VS	0
		STATE OF ODISHA		//
160	D-WP(C)/534/2024	LAXMI GOUDA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/536/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI	ANIRUDH SANGANERIA	//
		VS	VS	0
		RADHA RAMAN ROY		//
162	D-WP(C)/537/2024	SHASHI SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/538/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI	ANIRUDH SANGANERIA	//
		VS	VS	0
		MOUSUMI GAYEN		//
164	D-WP(C)/539/2024	P.DHANAM JAY RAY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/540/2024	JAYANTI DAS	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/541/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI	ANIRUDH SANGANERIA	//
		VS	VS	0
		ARABINDA DAS		//
167	D-WP(C)/542/2024	DUSMANTA KUMAR PALAI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/543/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI	ANIRUDH SANGANERIA	//
		VS	VS	0
		PRIYAM PALIT		//
169	D-WP(C)/544/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI	ANIRUDH SANGANERIA	//
		VS	VS	0
		SUVRA SINHA		//
170	D-WP(C)/545/2024	MANOJ KUMAR MOHAPATRA	BISWAJIT NAYAK	//
		VS	VS	0

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171	D-WP(C)/547/2024	STATE OF ODISHA M/S SEVEN HILLS ESTATES PVT. LTD., PURI VS ARPITA MAJUMDER	ANIRUDH SANGANERIA VS	// // 0 //
172	D-WP(C)/549/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI VS BIMAL KRISHNA PAL	SATYA SMRUTI MOHANTY VS	// // 0 //
173	D-WP(C)/550/2024	SURESH KUMAR RANBIR VS COLLECTOR CUM D.M., PURI	SARAT CHANDRA MEKAP VS	// // 0 //
174	D-WP(C)/551/2024	RABINDRA KUMAR BARIK VS R.T.O., KEONJHAR	BRAJA MOHAN SARANGI VS	// // 0 //
175	D-WP(C)/552/2024	RAJENDRA KUMAR PANIGRAHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// // 0 //
176	D-WP(C)/553/2024	RABINDRA KUMAR BARIK VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// // 0 //
177	D-WP(C)/554/2024	JATINDRA NARAYAN MISHRA VS R.T.O., KEONJHAR	BRAJA MOHAN SARANGI VS	// // 0 //
178	D-WP(C)/555/2024	MANORAMA PATTANAYAK VS STATE OF ODISHA	PITAMBAR PANDA VS	// // 0 //
179	D-WP(C)/556/2024	DEBADUTTA KAR VS THE JOINT COMMNR. CONSOLIDATION AND SETTLEMENT, CUTTACK	RANJAN KU. NAYAK VS	// // 0 //
180	D-WP(C)/557/2024	DEBANANDA MOHANTY VS STATE OF ODISHA	PITAMBAR PANDA VS	// // 0 //
181	D-WP(C)/558/2024	RAGHUNATH SAHOO VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// // 0 //

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182	D-WP(C)/559/2024	GIRISH CHHABRA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
183	D-WP(C)/560/2024	KUMAR DEBDUTTA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
184	D-WP(C)/561/2024	ARABINDA PADHI VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
185	D-WP(C)/562/2024	ARABINDA SWAIN VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
186	D-WP(C)/563/2024	GOPAL BALLAV VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
187	D-WP(C)/564/2024	NITESH KUMAR SETHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
188	D-WP(C)/565/2024	RAJ KISHORE MISHRA VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// 0 //
189	D-WP(C)/566/2024	RAGHUNATH BISWAL VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
190	D-WP(C)/568/2024	RAJ KISHORE MISHRA VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// 0 //
191	D-WP(C)/569/2024	SHIVAM CONDEV PVT. LTD. BBSR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
192	D-WP(C)/570/2024	SWAPAN KUMAR SARKAR VS THE DIRECTOR GENERAL OF POLICE, KORAPUT	PRATIK DASH VS	// 0 //
193	D-WP(C)/571/2024	PRASANT KUMAR SAMAL	KUNAL KUMAR SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/572/2024	SHIVAM CONDEV PVT. LTD., KHORDHA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/573/2024	SHIVAM CONDEV PVT. LTD. BBSR	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/574/2024	SHIVAM CONDEV PVT. LTD., BBSR	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/575/2024	ANIL KUMAR LODHA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/576/2024	SHIVAM CONDEV PVT. LTD., BBSR	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/577/2024	SUMITRA DEVI AGRAWAL	CHANDANA MISHRA	//
		VS	VS	0
		STATE BANK OF INDIA, BOLANGIR		//
200	D-WP(C)/578/2024	SHIVAM CONDEV PVT LTD., KHORDHA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/579/2024	SHIVAM CONDEV PVT. LTD., BBSR	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/581/2024	M/S. ROMI CHEMICALS AND PACKING, BBSR	KOUSIK ANANDA GURU	//
		VS	VS	0
		ODISHA FOREST DEVELOPMENT CORPORATION, BBSR		//
203	D-WP(C)/582/2024	BRAJENDRA SWAIN	ACHYUTANANDA PATTANAIK	//
		VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/583/2024	SHIVAM CONDEV PVT. LTD., BBSR	SUSANTA KUMAR DASH	//
		VS	VS	0

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205	D-WP(C)/584/2024	STATE OF ODISHA DEBA KORKORA VS	BISWARANJAN MAHARATHA VS	// // ()
206	D-WP(C)/585/2024	STATE OF ODISHA M/S SEVEN HILLS PVT. LTD., PURI VS	SATYA SMRUTI MOHANTY VS	// // ()
207	D-ABLAPL/318/2024	ARYA KUMAR MAJUMDAR ALEKHA CHANDRA SAHOO VS	LAXMINARAYAN PATEL VS	PATTAMUNDAI /334 /2023 ()
208	D-ABLAPL/319/2024	STATE OF ODISHA TOFAN JENA VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /342 /2023 ()
209	D-ABLAPL/320/2024	STATE OF ODISHA KAMALUDDIN KHAN VS	SATYA RANJAN MULIA VS	// BALASORE SADAR /386 /2023 ()
210	D-ABLAPL/321/2024	STATE OF ODISHA DEEPAK KUMAR ROUSTRAY VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /447 /2023 ()
211	D-ABLAPL/323/2024	STATE OF ODISHA PRAKASH DAS VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /446 /2023 ()
212	D-ABLAPL/324/2024	STATE OF ODISHA MANOJ BHOI VS	SWARAJ PATEL VS	// HEMGIR /401 /2023 ()
213	D-ABLAPL/326/2024	STATE OF ODISHA GADADHAR SAMANTARAY VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /445 /2023 ()
214	D-ABLAPL/329/2024	STATE OF ODISHA ANITA SWAIN VS	PRAVASH CHANDRA JENA VS	// BEGUNIA P.S. /440 /2023 ()
215	D-ABLAPL/330/2024	STATE OF ODISHA RAKESH KUMAR ACHARYA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //

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216	D-ABLAPL/332/2024	SRINIBAS JENA VS STATE OF ODISHA	AMITABH MISHRA VS	CUTTACK VIGILANCE /13 /2023 () //
217	D-ABLAPL/333/2024	PRAVASH KUMAR BEHURA VS STATE OF ODISHA	AMITABH MISHRA VS	CUTTACK VIGILANCE /13 /2023 () //
218	D-ABLAPL/334/2024	PRAVAT DHAL VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	BINJHARPUR /472 /2023 () //
219	D-ABLAPL/338/2024	PRAKASH PATRA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	RAJKANIKA /646 /2023 () //
220	D-ABLAPL/339/2024	SATYAJIT PATTNAIK VS STATE OF ODISHA	SAMVIT MOHANTY VS	KHARABEL NAGAR P.S. /197 /2023 () //
221	D-ABLAPL/340/2024	SHIBA PRASAD PARIDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /866 /2023 () //
222	D-ABLAPL/345/2024	SATYARANJAN BAL VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	NACHUNI /340 /2023 () //
223	D-ABLAPL/346/2024	BABULI DALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /812 /2023 () //
224	D-ABLAPL/347/2024	PRAFULLA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /412 /2023 () //
225	D-ABLAPL/348/2024	SK. DILBAR ALI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	TIRTOL /212 /2020 () //
226	D-ABLAPL/349/2024	SHIBA PRASAD SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BEGUNIA P.S. /440 /2023 () //
227	D-ABLAPL/351/2024	NIMAIN SAHU	SAROJ KUMAR PADHY	SOHELLA /275 /2023

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		VS	VS	()
228	D-ABLAPL/352/2024	STATE OF ODISHA SUGRIV	PRASANTA KUMAR ROUTRAY	// HIRAKUD /158 /2023
		VS	VS	()
229	D-ABLAPL/354/2024	STATE OF ODISHA BARADAKANTA SETHY	DEEPAK KU SAHOO	// / /0
		VS	VS	()
230	D-ABLAPL/355/2024	STATE OF ODISHA DR.SATYENDRA PRAKASH VERMA	UNMESH CHANDRA JENA	// BISRA /180 /2023
		VS	VS	()
231	D-ABLAPL/356/2024	STATE OF ODISHA BIKASH BISWAL	M.A.ALI	// KUAKHIA /193 /2023
		VS	VS	()
232	D-ABLAPL/361/2024	STATE OF ODISHA SUNIL BAG	SOUMYAKANTA TRIPATHY	// DUNGURIPALI /166 /2023
		VS	VS	()
233	D-ABLAPL/363/2024	STATE OF ODISHA LATARANI SETHY @ SETHI	PRIYA RANJAN SINGH	// DHENKANAL SADAR /888 /2023
		VS	VS	()
234	D-ABLAPL/364/2024	STATE OF ODISHA ABANI @ ABANNI KUMAR SATPATHY @ SATAPATHY	DIBYAJYOTI SAHOO	// GRAM GANJAM /291 /2023
		VS	VS	()
235	D-ABLAPL/365/2024	STATE OF ODISHA RUDRA PRASAD NATH	SNEHASISH BEHERA	// ATHAMALLIK /350 /2023
		VS	VS	()
236	D-ABLAPL/366/2024	STATE OF ODISHA KRUPASINDHU SAHU	SOUBHAGYA SWAIN	// LARAMBA /277 /2023
		VS	VS	()
237	D-ABLAPL/367/2024	STATE OF ODISHA FAUSTIN BIRO	SUCHIT KUMAR NAYAK	// MOHANA /62 /2023
		VS	VS	()
238	D-ABLAPL/368/2024	STATE OF ODISHA BABLU KUMAR BAR @ BARMA	SWARAJ PATEL	// / /0
		VS	VS	()

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239	D-ABLAPL/369/2024	STATE OF ODISHA KALYAN KUMAR ROUT @ KALYANI ROUT VS	SAMBEET PATTANAYAK VS	// GOP /513 /2023 ()
240	D-ABLAPL/370/2024	STATE OF ODISHA MARAKA MAJHI VS	SUCHIT KUMAR NAYAK VS	// MOHANA /182 /2023 ()
241	D-ABLAPL/371/2024	STATE OF ODISHA BRUNDABAN PRADHAN VS	MOHENDRA KUMAR MOHAPATRO VS	// THAKURGARH /290 /2023 ()
242	D-ABLAPL/373/2024	STATE OF ODISHA TUKU @ TUKUN NAIK VS	BIRAJA PRASAD NANDA VS	// GOPALPRASAD /350 /2023 ()
243	D-ABLAPL/374/2024	STATE OF ODISHA PRAMOD KUMAR JENA @ BANA VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /362 /2023 ()
244	D-ABLAPL/375/2024	STATE OF ODISHA SK. SADAM MOHAMMAD @ SK. SAHAM MOHAMMAD VS	AMULYA RATNA PANDA VS	// GOPALPUR /243 /2023 ()
245	D-ABLAPL/378/2024	STATE OF ODISHA SHIBASUNDAR DAS @ SIBA VS	SAROJ BARIK VS	// SAHADEV KHUNTA /262 /2022 ()
246	D-ABLAPL/379/2024	STATE OF ODISHA BABITA DALSINGRAY VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /474 /2023 ()
247	D-ABLAPL/381/2024	STATE OF ODISHA DIPTI RANJAN BEHERA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /732 /2023 ()
248	D-ABLAPL/382/2024	STATE OF ODISHA NARENDRA KUMAR SATNAMI VS	JNYANANANDA PANDA VS	// GOLAMUNDA /1 /2024 ()
249	D-ABLAPL/384/2024	STATE OF ODISHA MANDADI SEKHAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// KASINAGAR /163 /2023 () //

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250	D-ABLAPL/385/2024	SUNIL @ SUNIL KUMAR PANIGRAHI VS STATE OF ODISHA	GOKULANANDA SAHU VS	BIJEPUR /106 /2023 () //
251	D-ABLAPL/387/2024	SK. ISLAM VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	PURIGHAT /292 /2023 () //
252	D-ABLAPL/388/2024	RAUTA @ R. SURENDRA DORA @ KUNA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	PATTAPUR (ASKA) /715 /2023 () //
253	D-ABLAPL/390/2024	RUDRA PRASAD DAS @ RAKA VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	KENDRAPARA SADAR /2 /2024 () //
254	D-ABLAPL/394/2024	RAHIS AJAM @ MD. AJAM @ AJAM VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	DHANUPALI /138 /2023 () //
255	D-ABLAPL/396/2024	BHANUMATI CHHATRIA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BURLA /567 /2023 () //
256	D-ABLAPL/398/2024	JITENDRA MALLIK @ JITEN MALLICK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BINIKA /260 /2023 () //
257	D-ABLAPL/399/2024	SUBRAT BARIK VS STATE OF ODISHA	ADITI HOTA VS	KANIHA /281 /2023 () //
258	D-ABLAPL/405/2024	BISWANATH SAHU VS STATE OF ODISHA	BINI MISHRA VS	BRAJARAJNAGAR /366 /2022 () //
259	D-ABLAPL/406/2024	INAYAT SHAH VS STATE OF ODISHA	VIVEKANANDA JENA VS	MANGALA BAG /368 /2023 () //
260	D-ABLAPL/411/2024	DR.SATYA RANJAN DAS VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BISRA /180 /2023 () //
261	D-ABLAPL/412/2024	SURENDRA RANA @ SUREN RANA	SURYAKANTA DWIBEDI	KHAPRAKHOL /276 /2023

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		VS	VS	()
262	D-ABLAPL/414/2024	STATE OF ODISHA RANJAN MALLIK	SURYAKANTA DWIBEDI	// BIRMAHARAJPUR /226 /2023
		VS	VS	()
263	D-ABLAPL/416/2024	STATE OF ODISHA SANTOSH KUMAR GAJENDRA @ SANTASH KU. GAJENDRA	KABIRAJ PRADHAN	// NIRAKARPUR /235 /2023
		VS	VS	()
264	D-ABLAPL/417/2024	STATE OF ODISHA SK RAJA	SAROJ BARIK	// BALASORE TOWN /360 /2023
		VS	VS	()
265	D-ABLAPL/418/2024	STATE OF ODISHA RAMESH PRADHAN	KABIRAJ PRADHAN	// TANGI (KHURDA) /1 /2024
		VS	VS	()
266	D-ABLAPL/422/2024	STATE OF ODISHA MANORAMA SWAIN	AMLAN SHAKTI PAUL	// INFOVALLY UPD BHUBANESWAR /376 /2023
		VS	VS	()
267	D-ABLAPL/423/2024	STATE OF ODISHA PIRA KHAN @ MUNTAZ KHAN	AMLAN SHAKTI PAUL	// BAGHAMARI /15 /2021
		VS	VS	()
268	D-ABLAPL/424/2024	STATE OF ODISHA GANDU @ PURNA CHANDRA MOHANTY	AMLAN SHAKTI PAUL	// JATNI P.S. /172 /2013
		VS	VS	()
269	D-ABLAPL/427/2024	STATE OF ODISHA PADU @ PADMANABHA PARIDA	HRUDANANDA MOHAPATRA	// PURI SADAR /316 /2023
		VS	VS	()
270	D-ABLAPL/429/2024	STATE OF ODISHA DHIREN BISHI @ DHIRENDRA BISHI	PREETAM MISHRA	// BAUNISUNI /143 /2023
		VS	VS	()
271	D-ABLAPL/430/2024	STATE OF ODISHA SAROJ KUMAR ACHARYA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
272	D-ABLAPL/431/2024	STATE OF ODISHA BAPI @ PRIYADARSHAN ACHARYA	CHIRANJIB ROUT	// HINDOL /332 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-ABLAPL/433/2024	STATE OF ODISHA MAINA PARIDA VS	CHIRANJIB ROUT VS	// SAMAL /158 /2022 ()
274	D-ABLAPL/435/2024	STATE OF ODISHA NAGEN KUMAR BISWAL VS	CHIRANJIB ROUT VS	// SAMAL /372 /2023 ()
275	D-ABLAPL/443/2024	STATE OF ODISHA SIDHARTHA KU PATRA @ LINKA PATRA VS	SUSANTA KUMAR LENKA VS	// JATNI P.S. /438 /2023 ()
276	D-ABLAPL/444/2024	STATE OF ODISHA NATA PATRA @ JAGANNATH PATRA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// JATNI P.S. /438 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :04/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-JCRLA/17/2023 JCRLA/17/2023	NILU@NILAM SAHU MP	MR.AMITAV TRIPATHY, (MR.AKSHAY KUMAR SAHOO)	1/2024
2	D-ABLAPL/13941/2022 ABLAPL/13941/2022	ABHILIPSHA BARIK MP	BRAJA MOHAN SARANGI	1/2024
3	D-CRLMA/357/2024 CRLMA/ /	PINTU BUKKA MP	ADV.	2/2024
4	D-JCRLA/109/2022 JCRLA/109/2022	UTTAM SINGH MP	ADV.	2/2024
5	D-CRLMA/359/2024 CRLMA/ /	MANJIT DHALI MP	ADV.	3/2024
6	D-CONTC/580/2024 CONTC/ /	TANMAYA PANDA MP	AMITABH MISHRA	3/2024
7	D-MATA/38/2022 MATA/38/2022	SUSMITA MISHRA MP	SITI KANT MISHRA	4/2024
8	D-SA/61/1992 SA/61/1992	HALADHAR ROUT MP	M/S.A.MUKHERJEE,M/S.PARTHA MUKHERJI,A.MISHRA	7/2024
9	D-SA/61/1992 SA/61/1992	HALADHAR ROUT MP	M/S.A.MUKHERJEE,M/S.PARTHA MUKHERJI,A.MISHRA	8/2024
10	D-WA/2863/2023 WA/2863/2023	JITENDRA KUMAR SAHOO MP	JITENDRA KUMAR SAHOO (IN PERSON)	9/2024
11	D-SA/61/1992 SA/61/1992	HALADHAR ROUT MP	M/S.A.MUKHERJEE,M/S.PARTHA MUKHERJI,A.MISHRA	9/2024
12	D-SA/61/1992 SA/61/1992	HALADHAR ROUT MP	M/S.A.MUKHERJEE,M/S.PARTHA MUKHERJI,A.MISHRA	10/2024
13	D-WA/493/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	10/2024
14	D-SA/61/1992 SA/61/1992	HALADHAR ROUT MP	M/S.A.MUKHERJEE,M/S.PARTHA MUKHERJI,A.MISHRA	11/2024
15	D-WA/493/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	11/2024
16	D-SA/61/1992 SA/61/1992	HALADHAR ROUT MP	M/S.A.MUKHERJEE,M/S.PARTHA MUKHERJI,A.MISHRA	12/2024
17	D-WA/493/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	12/2024
18	D-SA/61/1992 SA/61/1992	HALADHAR ROUT MP	M/S.A.MUKHERJEE,M/S.PARTHA MUKHERJI,A.MISHRA	13/2024
19	D-CRLREV/698/2023 CRLREV/698/2023	MANIKA PATRA@NAYAK MP	PRIYA RANJAN MISHRA	13/2024
20	D-CRLREV/664/2023 CRLREV/664/2023	BHUBANANDA NAYAK MP	SULOCHANA PATRO	14/2024
21	D-SA/61/1992 SA/61/1992	HALADHAR ROUT MP	M/S.A.MUKHERJEE,M/S.PARTHA MUKHERJI,A.MISHRA	14/2024
22	D-SA/61/1992 SA/61/1992	HALADHAR ROUT MP	M/S.A.MUKHERJEE,M/S.PARTHA MUKHERJI,A.MISHRA	15/2024
23	D-CRLREV/606/2023 CRLREV/606/2023	NIRMALA SHETH MP	SWARUP KUMAR PATNAIK	15/2024
24	D-CRLREV/403/2024 CRLREV/ /	ANANDA SHANKAR PAL MP	ASIT KUMAR OTTA	16/2024
25	D-CRLREV/403/2024 CRLREV/ /	ANANDA SHANKAR PAL MP	ASIT KUMAR OTTA	17/2024
26	D-CRLMC/389/2024	NILADRI BESRA	SATYAJIT MOHAPATRA	

	CRLMC/ /	MP		17/2024
27	D-CRLMC/404/2024	JANAKI BALLAV PATTANAIAK	NALINI KANTA DASH	
	CRLMC/ /	MP		18/2024
28	D-CRLREV/403/2024	ANANDA SHANKAR PAL	ASIT KUMAR OTTA	
	CRLREV/ /	MP		18/2024
29	D-BLAPL/14488/2023	SATISH PRADHAN @ LITU	SUJATA JENA	
	BLAPL/14488/2023	MP		19/2024
30	D-CMP/458/2024	SUSANT KUMAR PANDA	BAIJAYANTI MOHANTY	
	CMP/ /	MP		19/2024
31	D-CRLREV/692/2023	SANATAN MALLICK	ABHISHEK DASH	
	CRLREV/692/2023	MP		19/2024
32	D-BLAPL/13778/2023	LUKESWAR PADHAN		
	BLAPL/13778/2023	MP		20/2024
33	D-RSA/102/2013	BRUNDABAN@BURUNDA BA	M/S.AJODHYA RANJAN DASH	
	RSA/102/2013	MP		20/2024
34	D-CMP/548/2024	SOBHARANI SINGH	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		20/2024
35	D-RSA/102/2013	BRUNDABAN@BURUNDA BA	M/S.AJODHYA RANJAN DASH	
	RSA/102/2013	MP		21/2024
36	D-BLAPL/13916/2023	SUBRAT KUMAR PATRA		
	BLAPL/13916/2023	MP		21/2024
37	D-RSA/102/2013	BRUNDABAN@BURUNDA BA	M/S.AJODHYA RANJAN DASH	
	RSA/102/2013	MP		22/2024
38	D-FAO/304/2022	KALU GOUDA	PRADEEP KUMAR MISHRA	
	FAO/304/2022	MP		22/2024
39	D-FAO/305/2022	JHUNU GOUDA	PRADEEP KUMAR MISHRA	
	FAO/305/2022	MP		23/2024
40	D-RSA/416/2015	RAMANI MALIK	TUSHAR MISHRA	
	RSA/416/2015	MP		23/2024
41	D-FAO/526/2020	PRADIPTA KUMAR DAS	SAMEER KUMAR DAS	
	FAO/526/2020	MP		24/2024
42	D-MACA/1146/2023	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD.		
	MACA/1146/2023	MP		24/2024
43	D-RSA/416/2015	RAMANI MALIK		
	RSA/416/2015	MP		24/2024
44	D-RSA/416/2015	RAMANI MALIK		
	RSA/416/2015	MP		25/2024
45	D-MACA/1146/2023	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD.		
	MACA/1146/2023	MP		25/2024
46	D-MACA/486/2024	GITANJALI SAMANTRAY	ANANGA KUMAR OTTA	
	MACA/ /	MP		26/2024
47	D-ABLAPL/332/2024	SRINIBAS JENA	AMITABH MISHRA	
	ABLAPL/ /	MP		26/2024
48	D-MACA/485/2024	TITU @TUTU KHATUA	ANANGA KUMAR OTTA	
	MACA/ /	MP		27/2024
49	D-ABLAPL/14680/2023	CHAHALI PARIDA @ CHAHALIA PARIDA		
	ABLAPL/14680/2023	MP		27/2024
50	D-MACA/486/2024	GITANJALI SAMANTRAY	ANANGA KUMAR OTTA	
	MACA/ /	MP		28/2024
51	D-ABLAPL/15171/2023	RABI PADHI @ RABINDRA PADHI		
	ABLAPL/15171/2023	MP		28/2024
52	D-ABLAPL/14324/2023	MILLAN NAIK	OM PRAKASH SARAN	
	ABLAPL/14324/2023	MP		29/2024
53	D-MACA/487/2024	CHAKRADHAR MUDULI	ANANGA KUMAR OTTA	
	MACA/ /	MP		29/2024
54	D-ABLAPL/10640/2023	SHANTILATA PATTANAIAK		
	ABLAPL/10640/2023	MP		30/2024
55	D-MACA/487/2024	CHAKRADHAR MUDULI	ANANGA KUMAR OTTA	
	MACA/ /	MP		30/2024
56	D-ABLAPL/14586/2023	MAHENDRA GURU		
	ABLAPL/14586/2023	MP		31/2024
57	D-MACA/492/2024	PRASANTA KUMAR PARIDA	ANANGA KUMAR OTTA	
	MACA/ /	MP		31/2024

58	D-ABLAPL/14019/2023 ABLAPL/14019/2023	JHONSON SHAKTISWAR BARDHAN MP		32/2024
59	D-MACA/492/2024 MACA/ /	PRASANTA KUMAR PARIDA MP	ANANGA KUMAR OTTA	32/2024
60	D-ABLAPL/9865/2019 ABLAPL/9865/2019	ANTRAYAMI SWAIN@MAKARA MP		33/2024
61	D-CRLA/1337/2023 CRLA/1337/2023	DR. B.GOPAL CHANDRA RAO MP	SUSANTA KUMAR DASH	34/2024
62	D-ABLAPL/16471/2019 ABLAPL/16471/2019	PRADEEP KUMAR JENA MP	SUBAS CHANDRA DAS	34/2024
63	D-ABLAPL/11167/2023 ABLAPL/11167/2023	JITENDRA KUMAR SAMAL @ JITU MP		35/2024
64	D-ABLAPL/11931/2023 ABLAPL/11931/2023	KHAGAPATI SOURA MP		36/2024
65	D-WP(C)/444/2024 WP(C)/117/2024	HARI TANDIA MP	AMIT PRASAD BOSE	191/2024
66	D-WP(C)/445/2024 WP(C)/114/2024	BISWAMITRA TEJI MP	AMIT PRASAD BOSE	192/2024
67	D-WP(C)/38883/2023 WP(C)/38883/2023	PRAVAT KUMAR RAY MP	SUDEEP KUMAR SARANGI	193/2024
68	D-WP(C)/446/2024 WP(C)/121/2024	BANSHI TANDIA MP	AMIT PRASAD BOSE	194/2024
69	D-WP(C)/447/2024 WP(C)/112/2024	JOGINDRA TEJI MP	AMIT PRASAD BOSE	195/2024
70	D-WP(C)/449/2024 WP(C)/113/2024	BASU TEJI MP	AMIT PRASAD BOSE	196/2024
71	D-WP(C)/451/2024 WP(C)/109/2024	JHARANA TEJI MP	AMIT PRASAD BOSE	197/2024
72	D-WP(C)/452/2024 WP(C)/110/2024	JANA TEJI MP	AMIT PRASAD BOSE	198/2024
73	D-WP(C)/453/2024 WP(C)/125/2024	GOBARDHAN SETH MP	AMIT PRASAD BOSE	199/2024
74	D-WP(C)/454/2024 WP(C)/118/2024	BIRA TANDIA MP	AMIT PRASAD BOSE	200/2024
75	D-WP(C)/456/2024 WP(C)/119/2024	EKADASIA SETH MP	AMIT PRASAD BOSE	201/2024
76	D-WP(C)/36963/2023 WP(C)/36963/2023	A. SRINIBAS RAO MP		202/2024
77	D-WP(C)/457/2024 WP(C)/116/2024	SUKANTI LATA SAHU MP	ANJAN KUMAR BISWAL	203/2024
78	D-WP(C)/41749/2023 WP(C)/41749/2023	RANJIT KUMAR SWAIN MP	SATYAM PATTANAIAK	204/2024
79	D-WP(C)/460/2024 WP(C)/103/2024	PRATIVA SAHOO MP	DURGESH NARAYAN RATH	205/2024
80	D-WP(C)/462/2024 WP(C)/100/2024	SANJAY KUMAR PANDA MP	MANAS PATI	206/2024
81	D-WP(C)/464/2024 WP(C)/101/2024	ANANTA CHARAN SINGH MP	MANAS PATI	207/2024
82	D-WP(C)/41962/2023 WP(C)/41962/2023	DEBENDRA KUMAR PRUSTY MP	TAPAN KUMAR BISWAL	208/2024
83	D-WP(C)/463/2024 WP(C)/ /	BABULA KUMAR BEHERA MP	ASHOK KUMAR BEHERA	209/2024
84	D-WP(C)/465/2024 WP(C)/98/2024	DHANESWAR MOHANTY MP	MANAS PATI	210/2024
85	D-WP(C)/65/2024 WP(C)/65/2024	MANOJ KUMAR JENA MP	RUDRA NARAYAN PARIJA	211/2024
86	D-WP(C)/468/2024 WP(C)/ /	M/S SRI SHYAM MOTORS, SAMBALPUR MP	SATYA SMRUTI MOHANTY	212/2024
87	D-WP(C)/472/2024 WP(C)/82/2024	DR. IPSITA MISHRA MP	PAMI RATH	213/2024
88	D-WP(C)/41239/2023 WP(C)/41239/2023	SUDHIR SARA MP		214/2024
89	D-WP(C)/29521/2023	BHAGYASHREE DAS	KARUNAKAR RATH	

	WP(C)/29521/2023	MP		215/2024
90	D-WP(C)/476/2024	LOKANATH MAHANTA	MITHUN DAS	
	WP(C)/75/2024	MP		216/2024
91	D-WP(C)/32390/2023	NANDA KISHORE PARIDA		
	WP(C)/32390/2023	MP		217/2024
92	D-WP(C)/41537/2023	CHHABIRAM SETHI	GYANARANJAN SETHI	
	WP(C)/41537/2023	MP		218/2024
93	D-WP(C)/41535/2023	MIHIR RANJAN DASH	GYANARANJAN SETHI	
	WP(C)/41535/2023	MP		219/2024
94	D-WP(C)/479/2024	SANJAY LOHAR	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		220/2024
95	D-WP(C)/39262/2023	UPENDRA KUMAR SWAIN	SAIBRATA RATH	
	WP(C)/39262/2023	MP		221/2024
96	D-WP(C)/41172/2023	RAJESH KUMAR GIRI		
	WP(C)/41172/2023	MP		222/2024
97	D-WP(C)/41225/2023	SIBABRATA DAS		
	WP(C)/41225/2023	MP		223/2024
98	D-WP(C)/19513/2023	MADHUSMITA SAHOO	KSHETRABASI MOHANTY	
	WP(C)/19513/2023	MP		224/2024
99	D-WP(C)/16681/2018	SARAT KUMAR SAMAL	M/S.S.K.SAMAL	
	WP(C)/16681/2018	MP		225/2024
100	D-WP(C)/490/2024	SUBHALAXMI MOHANTY	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		226/2024
101	D-WP(C)/491/2024	NALINI PRAVA SINGH	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		227/2024
102	D-WP(C)/494/2024	SATYANANDA MOHANTY	SAURAV TIBREWAL	
	WP(C)/124/2024	MP		228/2024
103	D-WP(C)/413/2024	KRUSHNA CHANDRA MOHANTY	AMITAV MOHANTY	
	WP(C)/ /	MP		229/2024
104	D-WP(C)/13720/2023	BISWAMOHAN PATNAIK	MR.SUBIR PALIT,SUDHANSHU SEKHAR PRATAP	
	WP(C)/13720/2023	MP		230/2024
105	D-WP(C)/15124/2017	BIBHUTI BHUSAN MOHANTY	S.P.NATH	
	WP(C)/15124/2017	MP		231/2024
106	D-WP(C)/497/2024	M/S SUNDAR DAS D. HANSARAJ	DEBASISH WAZRA	
	WP(C)/ /	MP		232/2024
107	D-WP(C)/500/2024	SUBRATA PRADHAN	SUJATA JENA	
	WP(C)/ /	MP		234/2024
108	D-WP(C)/505/2024	SOUBHAGYA KUMAR BEHERA @ SOUBHAGYA KUMAR BEHERA	SUJATA JENA	
	WP(C)/ /	MP		235/2024
109	D-WP(C)/508/2024	ADITYA BIJAYA LENKA	SUJATA JENA	
	WP(C)/ /	MP		236/2024
110	D-WP(C)/31042/2023	SADABHUJA BARA	PRABODHA CHANDRA NAYAK	
	WP(C)/31042/2023	MP		237/2024
111	D-WP(C)/513/2024	KAMAL KUMAR BEHERA	SUJATA JENA	
	WP(C)/ /	MP		238/2024
112	D-WP(C)/520/2024	ANSHUMAN MISHRA	SUJATA JENA	
	WP(C)/ /	MP		239/2024
113	D-WP(C)/522/2024	SAIRAM SWAYAM SAHAYIKA GOSTHI, BANARSAH	CHANDRA JENA	
	WP(C)/ /	MP		240/2024
114	D-WP(C)/523/2024	BHUPESH KUMAR SAHOO	SUJATA JENA	
	WP(C)/ /	MP		241/2024
115	D-WP(C)/527/2024	RUTUMBHARA RANI BISOYI	SUJATA JENA	
	WP(C)/ /	MP		242/2024
116	D-WP(C)/13522/2019	STATE OF ODISHA		
	WP(C)/13522/2019	MP		243/2024
117	D-WP(C)/528/2024	MAMATA BASTIA	MANAS CHAND	
	WP(C)/ /	MP		244/2024
118	D-WP(C)/530/2024	PRAGNYA RAJ BISOYI	SUJATA JENA	
	WP(C)/ /	MP		245/2024
119	D-WP(C)/532/2024	M/S SEVEN HILLS ESTATES LTD., PURI	ANIRUDH SANGANERIA	
	WP(C)/ /	MP		246/2024
120	D-WP(C)/536/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI	ANIRUDH SANGANERIA	
	WP(C)/ /	MP		247/2024

121	D-WP(C)/22565/2019 WP(C)/22565/2019	DILLIP KUMAR SAHOO MP	M/S.ASHIS KUMAR MISHRA	248/2024
122	D-WP(C)/538/2024 WP(C)/ /	M/S SEVEN HILLS ESTATES PVT. LTD., PURI MP	NIRUDH SANGANERIA	249/2024
123	D-WP(C)/541/2024 WP(C)/ /	M/S SEVEN HILLS ESTATES PVT. LTD., PURI MP	NIRUDH SANGANERIA	250/2024
124	D-WP(C)/543/2024 WP(C)/ /	M/S SEVEN HILLS ESTATES PVT. LTD., PURI MP	NIRUDH SANGANERIA	251/2024
125	D-WP(C)/5869/2016 WP(C)/5869/2016	BASANTA KU NAIK MP	M/S.RABI NARAYAN BEHERA	252/2024
126	D-WP(C)/544/2024 WP(C)/ /	M/S SEVEN HILLS ESTATES PVT. LTD., PURI MP	NIRUDH SANGANERIA	253/2024
127	D-WP(C)/547/2024 WP(C)/ /	M/S SEVEN HILLS ESTATES PVT. LTD., PURI MP	NIRUDH SANGANERIA	254/2024
128	D-WP(C)/545/2024 WP(C)/ /	MANOJ KUMAR MOHAPATRA MP	BISWAJIT NAYAK	255/2024
129	D-WP(C)/549/2024 WP(C)/ /	M/S SEVEN HILLS ESTATES PVT. LTD., PURI MP	TATYA SMRUTI MOHANTY	256/2024
130	D-WP(C)/16546/2022 WP(C)/16546/2022	BANA BIHARI MISHRA MP	SOUMYA RANJAN MOHANTY	257/2024
131	D-WP(C)/559/2024 WP(C)/ /	GIRISH CHHABRA MP	SIDDHARTH PRASAD MISHRA	258/2024
132	D-WP(C)/560/2024 WP(C)/ /	KUMAR DEBDUTTA MP	RAMA CHANDRA JENA	259/2024
133	D-WP(C)/561/2024 WP(C)/ /	ARABINDA PADHI MP	NITYANANDA BEHURIA	260/2024
134	D-WP(C)/562/2024 WP(C)/ /	ARABINDA SWAIN MP	NITYANANDA BEHURIA	261/2024
135	D-WP(C)/563/2024 WP(C)/ /	GOPAL BALLAV MP	NITYANANDA BEHURIA	262/2024
136	D-WP(C)/566/2024 WP(C)/ /	RAGHUNATH BISWAL MP	NITYANANDA BEHURIA	263/2024
137	D-WP(C)/569/2024 WP(C)/ /	SHIVAM CONDEV PVT. LTD. BBSR MP	SUSANTA KUMAR DASH	264/2024
138	D-WP(C)/573/2024 WP(C)/ /	SHIVAM CONDEV PVT. LTD. BBSR MP	SUSANTA KUMAR DASH	265/2024
139	D-WP(C)/574/2024 WP(C)/ /	SHIVAM CONDEV PVT. LTD., BBSR MP	SUSANTA KUMAR DASH	266/2024
140	D-WP(C)/572/2024 WP(C)/ /	SHIVAM CONDEV PVT. LTD., KHORDHA MP	SUSANTA KUMAR DASH	267/2024
141	D-WP(C)/575/2024 WP(C)/ /	ANIL KUMAR LODHA MP	PRASANTA KUMAR SATAPATHY	268/2024
142	D-WP(C)/576/2024 WP(C)/ /	SHIVAM CONDEV PVT. LTD., BBSR MP	SUSANTA KUMAR DASH	269/2024
143	D-WP(C)/577/2024 WP(C)/ /	SUMITRA DEVI AGRAWAL MP	CHANDANA MISHRA	270/2024
144	D-WP(C)/578/2024 WP(C)/ /	SHIVAM CONDEV PVT LTD., KHORDHA MP	SUSANTA KUMAR DASH	271/2024
145	D-WP(C)/579/2024 WP(C)/ /	SHIVAM CONDEV PVT. LTD., BBSR MP	SUSANTA KUMAR DASH	272/2024
146	D-WP(C)/581/2024 WP(C)/ /	M/S. ROMI CHEMICALS AND PACKING, BBSR MP	USIK ANANDA GURU	273/2024
147	D-WP(C)/582/2024 WP(C)/ /	BRAJENDRA SWAIN MP	ACHYUTANANDA PATTANAIAK	274/2024
148	D-WP(C)/583/2024 WP(C)/ /	SHIVAM CONDEV PVT. LTD., BBSR MP	SUSANTA KUMAR DASH	275/2024
149	D-WP(C)/585/2024 WP(C)/ /	M/S SEVEN HILLS PVT. LTD., PURI MP	SATYA SMRUTI MOHANTY	276/2024